

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3400
ANSWERED ON:13.12.2012
UTILIZATION OF TOWNSHIP OF CLOSED DURGAPUR UNIT OF HFCL
Acharia Shri Basudeb

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Asansol-Durgapur Development Authority (ADDA) has requested the Hindustan Fertilizer Corporation Ltd. (HFCL)/ Ministry to hand over the township of closed Durgapur Unit of HFCL along with its infrastructure for their gainful utilization;
- (b) if so, the details thereof;
- (c) when the re-evaluation report on assets prepared by the PDIL has been sent to ADDA for acceptance;
- (d) if so, the details thereof;
- (e) whether the HFCL has been directed by the Government to take up the matter expeditiously with the State Government Authority/ADDA to resolve the issue of township; and
- (f) if so, the latest position thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) & (b): Yes, Madam. Durgapur township land is leased out to HFCL by Asansol Durgapur Development Authority (ADDA). After the decision of GOI to close Durgapur unit of HFCL, ADDA wanted to get back the land. HFCL in-principally agreed to handover the township land to ADDA subject to payment of value of the quarters and public buildings as per the valuation done by PDIL.
- (c) & (d): The Report was sent to ADDA in the year 2004. The value of quarters, other buildings and assets as determined by PDIL was Rs. 2062.95 lakhs, but ADDA indicated the value of these assets as Rs. 1335.67 lakhs. No agreement on the valuation of quarters, other buildings and assets has been reached so far.
- (e) & (f): Yes, Madam. The situation has changed as GOI has decided to revive Durgapur Unit of HFCL. HFCL is in touch with ADDA to discuss all issues arising in view of changed scenario.